

**FORM - G
INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN/LLP No.	LAXMI PIPES LIMITED CIN No. U25209HR1984PLC019135
2. Address of the registered office	Bhiwani Road, Hansi District Hisar Haryana 125033
3. URL of website	https://www.laxmipipes.in/
4. Details of place where majority of fixed assets are located	1. Land admeasuring 17 Kanal 19 Marla, Khasra No. 543/10/2(1-19), 544/6/1(4-0), 6/2(4-0), 544/7/2(1(2-0), 7/2(2(6-0) situated at Bhiwani Road, Hansi, Hisar, Haryana-125033 2. Land admeasuring 47 Kanal 12 Marla, Khara No. 534/18/1(3-0), 23(7-17), 544/3(8-0), 8/1(2-0), 8/2(6-0), 13/2 (7-11), 18(8-0) 23/2 (5-4) situated at Bhiwani Road, Hansi, Hisar, Haryana-125033
5. Installed capacity of main products/ Services	Current production capacity of the plant is around 48,000MT per annum for manufacturing of black and galvanized tubes and pipes and sells them under the brand name 'Singal India'.
6. Quantity and value of main products/ services sold in last financial year	Products & Services: The total installed capacity is 48000 MT per annum. Corporate Debtor has booked a sale of Rs. 32,74,70,040/- in FY 2021-22.
7. Number of employees/ workmen	Company is not in operations and as on CIRP date i.e. 17.05.2023 there are no employee and workmen.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.laxmipipes@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.laxmipipes@gmail.com
10. Last date for receipt of expression of interest	20-07-2023
11. Date of issue of provisional list of prospective resolution applicants	30-07-2023
12. Last date for submission of objections to provisional list	04-08-2023
13. Process email id to submit EOI	cirp.laxmipipes@gmail.com

Deepak Thukral
Interim Resolution Professional
In the Matter of M/s Laxmi Pipes Limited
Regn. No. IBBI/PA-002/IP-N00182/2017-18/10453
Regd. Add.: H. No. 237/1, Sector 44-A, Chandigarh, Haryana & Punjab, 160047
Email Id: deepakthukral1@gmail.com, cirp.laxmipipes@gmail.com
Registered Mobile No. : 9417496655
Date: 05.07.2023
Place: Chandigarh
Address for correspondence:
S.C.O. No. 818, N.A.C. Manimajra, U.T, Chandigarh-160101

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
FRUGAL DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	FRUGAL DEVELOPERS PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	August 17, 2010
3. Authority under which Corporate Debtor is incorporated / registered	RoC-Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U65100DL2010PTC207151
5. Address of the registered office and principal office (if any) of Corporate Debtor	Chander Mal Complex, Plot No-9, Office No. 9, First Floor, Dharamvir Market, Badarpur, New Delhi-110044
6. Insolvency commencement date in respect of Corporate Debtor	July 03, 2023
7. Estimated date of closure of insolvency resolution process	December 30, 2023
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Anil Kumar Singhal Reg. No. IBBI/PA-001/IP-P00468/2017-2018/10811 AFA valid upto: June 08, 2024
9. Address & email of the interim resolution professional, as registered with the board	Regd. Address : A2/10, DLF, Sector 11, Faridabad, Haryana-121001. E-mail: anilsinghalca@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Correspondence Address : A2/10, DLF, Sector 11, Faridabad, Haryana-121001. E-mail: ip.frugaldvelopers@gmail.com
11. Last date for submission of claims	July 17, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained	Not Applicable



PKH VENTURES LIMITED

Registered Office: 201, A Wing, Fortune 2000, C-3, G Block Bandra Kurla Complex, Bandra (East), Mumbai 400 051, Maharashtra, India; Tel: +91 22 7963 5174 / 3572 2456;
Contact Person: Vruti Choksi, Company Secretary and Compliance Officer;
E-mail: compliance@pkhventures.com; Website: <http://pkhventures.com/>;
Corporate Identity Number: U55100MH2000PLC125158

OUR PROMOTER: PRAVIN KUMAR AGARWAL

INITIAL PUBLIC OFFERING OF UP TO 2,56,32,000 EQUITY SHARES OF FACE VALUE OF ₹ 5 EACH ("EQUITY SHARES") OF PKH VENTURES LIMITED ("OUR COMPANY" OR THE "ISSUER") FOR CASH AT A PRICE OF ₹ [•] PER EQUITY SHARE (INCLUDING A PREMIUM OF ₹ [•] PER EQUITY SHARE) ("OFFER PRICE") AGGREGATING UP TO ₹ [•] LAKHS. THE OFFER COMPRISES FRESH ISSUE OF UP TO 1,82,58,400 EQUITY SHARES AGGREGATING UP TO ₹ [•] LAKHS ("FRESH ISSUE") AND AN OFFER FOR SALE OF UP TO 73,73,600 EQUITY SHARES BY OUR PROMOTER, PRAVIN KUMAR AGARWAL AGGREGATING UP TO ₹ [•] LAKHS (THE "PROMOTER SELLING SHAREHOLDER") (THE "OFFER FOR SALE", AND TOGETHER WITH THE FRESH ISSUE, THE "OFFER"). THE OFFER WILL CONSTITUTE [•]% OF OUR POST-OFFER PAID-UP EQUITY SHARE CAPITAL.

PUBLIC NOTICE

This is in relation to the Initial Public Offering ("IPO") of the Company, which opened for subscription on June 30, 2023 and closed on July 4, 2023.

We would like to inform you that due to non-fulfillment of commitment by Qualified Institutional Buyers, the Company and Promoter Selling Shareholder in consultation with IDBI Capital Markets and Securities Limited (the "BRLM") has decided to withdraw the IPO, vide resolution passed by the Board on July 4, 2023.

The blocked amount in the ASBA accounts of the ASBA Bidders shall be unblocked in compliance with Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulation 2018, as amended from time to time and in accordance with the Red Herring Prospectus dated June 21, 2023 filed with the Registrar of Companies, Maharashtra situated at Mumbai, Securities and Exchange Board of India ("SEBI") and BSE Limited and National Stock Exchange of India Limited. Investors may contact the Company Secretary and Compliance Officer and/or the Registrar to the Offer in case of any post-Offer related matters at the following address:-

LINK Intime

Link Intime India Private Limited

C-101, 1st Floor, 247 Park, L.B. S. Marg, Vikhroli (West) Mumbai 400 083 Maharashtra, India.
Tel: + 91 22 4918 6200; Email: pkh.ip@linkintime.co.in
Website: www.linkintime.co.in; Investor grievance e-mail: pkh.ip@linkintime.co.in
Contact Person: Shanti Gopalkrishnan
SEBI Registration No.: INR000004058

Place: Mumbai
Date: July 4, 2023

For PKH Ventures Limited
On behalf of the Board of Directors
Sd/-
Company Secretary & Compliance Officer



ORIENTAL CARBON & CHEMICALS LIMITED

Corporate Identity Number (CIN) - L24297GJ1978PLC133845
Regd. Off: Plot No. 30-33, Survey No. 77, Nishant Park, Nana Kapaya, Mundra, Kachchh, Gujarat-370415
Email: investorfeedback@occlindia.com; Website: www.occlindia.com

**NOTICE OF THE 43RD ANNUAL GENERAL MEETING
AND REMOTE E-VOTING INFORMATION**

NOTICE is hereby given that the 43rd Annual General Meeting ('AGM') of the Members of the Company will be held on Thursday, the July 27, 2023 at 10.30 a.m. IST through Video Conferencing ("VC") / Other Audio Visual Means ("OAVM") facility in compliance with the applicable provisions of the Companies Act, 2013, Rules framed thereunder and the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 read with Ministry of Corporate Affairs ("MCA"), vide General Circular Nos. 14/2020, 17/2020, 20/2020, 02/2021, 19/2021, 21/2021, 02/2022, 10/2022 and 11/2022 dated April 8, 2020, April 13, 2020, May 5, 2020, January 13, 2021, December 8, 2021, December 14, 2021, May 5, 2022 and December 28, 2022 respectively (collectively referred to as "MCA Circulars") and Circular Nos. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020.

रु विभाग के विशेष सचिव को अनुमोदन के लिए सरकार को
रु सदस्य सचिव नियुक्त किया गया सौंपेगी।

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प्रपत्र जी	
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण	
(इन्सोलवेंसी एंड बैंकरप्सी (इन्सोलवेंसी रेजोल्यूशन प्रोसेस फॉर कार्पोरेट पर्सन्स) विनियमन 2016 के विनियम 36ए(1) के तहत)।	
सम्बद्ध विवरण	
1. पैर/सीआईएन/ एलएलपी सं. सहित कार्पोरेट डेब्टर का नाम	लक्ष्मी पाइपस लिमिटेड CIN No. U25209HR1984PLC019135
2. पंजीकृत कार्यालय का पता	भिवानी रोड, हांसी, जिला हिसार, हरियाणा-125033
3. यूआरएल की वेबसाइट	https://www.laxmipipes.in/
4. स्थान का विवरण जहां अधिकतर अचल परिसम्पत्तियां स्थित हैं।	1. भिवानी रोड, हांसी, हिसार, हरियाणा-125033 पर स्थित भूमि माप 17 कनाल 19 मरला, खसरा सं. 543/10/2(1-19), 544/6/1(4-0), 6/2(4-0), 544/7/2/1(2-0), 7/2/2(6-0) 2. भिवानी रोड, हांसी, हिसार, हरियाणा-125033 पर स्थित भूमि माप 47 कनाल 12 मरला खसरा सं. 534/18/1(3-0), 23(7-17), 544/3 (8-0), 8/1(2-0), 8/2(6-0), 13/2 (7-11), 18(8-0) 23/2 (5-4)
5. मुख्य उत्पादों/सेवाओं की संस्थापित क्षमता	ब्लैक एवं गैल्वनाइज्ड टयूब्स एवं पाइप्स के विनिर्माण हेतु प्लांट की मौजूदा उत्पादन क्षमता लगभग 48,000 एमटी प्रति वर्ष है एवं यह वह 'सिंगल इंडिया' नाम के ब्रांड के तहत बेचती है।
6.गत वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा एवं मूल्य	उत्पाद एवं सेवाएं: कुल संस्थापित क्षमता 48000 एमटी प्रतिवर्ष है। कार्पोरेट डेब्टर ने विव 2021-22 में रु. 32,74,70,040/- रु. की बिक्री बुक की है।
7. कर्मचारियों/वर्कमैन की संख्या	कंपनी परिचालन में है एवं सीआईएनपी तिथि अर्थात 17.05.2023 पर कोई भी कर्मचारी एवं वर्कमैन नहीं है।
8. दो वर्षों की अंतिम उपलब्ध वित्तीय स्टेटमेंट्स (अनुसूचियों के साथ), क्रेडिटर्स की सूचियां, प्रक्रिया के तदनन्तर घटनाक्रमों हेतु संबंधित तिथियों सहित अतिरिक्त विवरण उपलब्ध हैं :-	cirp.laxmipipes@gmail.com पर मेल कर प्राप्त की जा सकती है।
9. कोड की धारा 25(2) (h) के तहत रेजोल्यूशन आवेदकों हेतु पात्रता उपलब्ध है:-	cirp.laxmipipes@gmail.com पर मेल कर प्राप्त की जा सकती है।
10. अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	20.07.2023
11. प्रत्याशित रेजोल्यूशन आवेदकों की अस्थायी सूची के जारी की तिथि	30.07.2023
12. अस्थायी सूची के लिए आपत्तियों को जमा करने हेतु अंतिम तिथि	04.08.2023
13. ईओआई को जमा करने के लिए प्रोसेस ईमेल आईडी	cirp.laxmipipes@gmail.com
<p>दीपक ठुकराल मैसर्स लक्ष्मी पाइपस लि. के विषय में अंतरिम रेजोल्यूशन प्रोफेशनल रजि. सं. IBB/IPA-002/IP-N00182/2017-18/10453 रजि. पता: म.नं. 237/1, 44-ए, चंडीगढ़ हरियाणा एवं पंजाब, 160047 ईमेल आईडी: deepakthukral@gmail.com, cirp.laxmipipes@gmail.com रजि. मोबाइल नं.: + 9417496655 दिनांक : 05.07.2023 स्थान : चंडीगढ़</p>	
<p>एससीओ सं. 818, एन.ए.सी. मनीमाजरा, यू.टी., चंडीगढ़-160101 पत्राचार हेतु पता :</p>	

FORM G INVITATION FOR EXPRESSION OF INTEREST (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations,2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	LAXMI PIPES LIMITED CIN No. U25209HR1984PLC019135
2.	Address of the registered office	Bhiwani Road, Hansi Distt. Hisar Haryana 125033
3.	URL of website	https://www.laxmipipes.in/
4.	Details of place where majority of fixed assets are located	1. Land admeasuring 17 Kanal 19 Marla, Khasra No.-543/10/2(1-19),544/6/1(4-0), 6/2(4-0), 544/7/2/1(2-0),7/2/2(6-0) situated at Bhiwani Road, Hansi, Hisar, Haryana-125033 2. Land admeasuring 47 Kanal 12 Marla, Khara no.- 534/18/1(3-0),23(7-17), 544/3(8-0), 8/1(2-0), 8/2(6-0), 13/2 (7-11), 18(8-0) 23/2 (5-4) situated at Bhiwani Road, Hansi, Hisar, Haryana-125033
5.	Installed capacity of main products/ services	Current production capacity of the plant is around 48,000 MT per annum for manufacturing of black and galvanized tubes and pipes and sells them under the brand name 'Singal India'.
6.	Quantity and value of main products/ services sold in last financial year	Products & Services: The total installed capacity is 48000 MT per annum. Corporate Debtor has booked a sale of Rs. 32,74,70,040/- in FY 2021-22.
7.	Number of employees/ workmen	Company is not in operations and as on CIRP date i.e. 17.05.2023 there are no employee and workmen.

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.laxmipipes@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.laxmipipes@gmail.com
10.	Last date for receipt of expression of interest	20-07-2023
11.	Date of issue of provisional list of prospective	30-07-2023
12.	Last date for submission of objections to	04-08-2023
13.	Process email id to submit EOI	cirp.laxmipipes@gmail.com

Date: 05.07.2023

Place: Hisar

Deepak Thukral

Interim Resolution Professional

In the Matter of M/s **Laxmi Pipes Limited**

Regn .No. IBBI/IPA-002/IP-N00182/2017-18/10453

Regd. Add.: H.NO. 237/1, 44-A, Chandigarh, Haryana & Punjab, 160047

Email Id: deepakthukral1@gmail.com, cirp.laxmipipes@gmail.com

Registered Mobile No. , + 9417496655

Address for correspondence: S.C.O No 818, N.A.C Manimajra, U.T, Chandigarh-160101